

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 656**  
**TO BE ANSWERED ON 05<sup>th</sup> FEBRUARY, 2020**

**TARIFF IMPOSITION BY THE US**

656. SHRI CHANDAN SINGH:  
SHRI KAUSHALENDRA KUMAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether Indian exporters are facing problems due to tariffs imposed by the US on exports of products like steel and aluminium and IT services;
- (b) if so, whether the Government has taken up this matter with the US authorities to lift such tariffs; and
- (c) if so, the details and outcome thereof?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल )  
THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

- (a) to (d): The U.S., in March 2018, has imposed additional tariff of 25% on steel and 10% on aluminium imports from various countries, including India. The impact of the increase in these tariffs has been limited. In 2017-18, the share of US in India's steel exports was 3.3% which came down to 2.5% in 2018-19 the year the tariffs were imposed. The U.S. has not imposed any tariffs recently on IT services from India.

After the U.S has imposed additional tariffs on aluminium and steel imports in March 2018, India challenged the US measure by taking it to the Disputes Settlement Mechanism under WTO.

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